

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Appointment of Inquiry Officer .

Government Order No: 3484 -JK (LD) of 2021.
Dated : 21 -05- 2021.

Sanction is hereby accorded to the appointment of Mr. Khursheed Ahmad Bhat, Additional Secretary to Government, Department of Law, Justice and Parliamentary Affairs as Inquiry Officer to inquire and fix the responsibility of officers/ officials/Government Counsel responsible for the lapses in the matter regarding non-communication of passing of interim order dated 05-05-2021 in OA/754/2021 titled Waseem Shokat Butt Vs Union Territory of Jammu and Kashmir by CAT, Jammu Bench to the Department of Law, Justice and Parliamentary Affairs. The Inquiry Officer shall inquire into the following issues and submit its report within a period of 5 days:-

- i. the date of filing of OA/754/2021 and its intimation to the Law Department. In case of non intimation the officers/ officials responsible for such lapse;
- ii. the engagement of counsel in the present OA/754/2021 and his non appearance in the case on the relevant date of hearing and reasons thereof;
- iii. non intimation of Court directions which have been issued on 05-05-2021 till date either by the officers of Director Litigation, Jammu or by concerned counsel; and
- iv. any other related issue on which findings are required to be returned for a just decision in the matter.

By Order of the Government of Jammu and Kashmir.

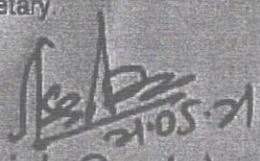
Sd/-
(Achal Sethi)
Secretary to Government.

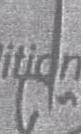
No: LD(Estt)2020/41-I.

Dated: 21 - 05 - 2021.

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Commissioner/Secretary, General Administration Department.
3. Registrar, Central Administrative Tribunal, Jammu Bench, Jammu.
4. Director Litigation, Jammu.
5. Mr. Khursheed Ahmad Bhat, Additional Secretary for information.
6. Private Secretary to the Chief Secretary for information of the Chief Secretary.
7. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
8. Incharge Website.
9. Government Order file.


(Ashish Gupta)
Additional Secretary to Government.


21.05.2021